Annexure - 6

Name of the corporate debtor: Alka India Limited; Date of commencement of CIRP: 18th December, 2023; List of creditors as on: 14th August, 2024

List of operational creditors (Employees)

(Amount in₹)

| Sr. | | ame of | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount of | Amount | | · · |
|-----|------|-------------------|------------------|---------|---------------------------|----------|----------|------------|---------|------------|------------|-------------|-------------|--------------|-----|
| No | . cr | creditor received | | | | | | | | contingent | any mutual | | claim under | | |
| | | | | | | | | | | | claim | dues, that | not | verification | |
| | | | | | | | | | | | | may be set- | admitted | | |
| | | | | | | | | | | | | off | | | |
| | | | Date of | Amount | Amount | Nature | Amount | Amount | Whether | % of | | | | | |
| | | | receipt | claimed | of claim | of claim | covered | covered by | related | voting | | | | | |
| | | | | | admitted | | by | guarantee | party? | share in | | | | | |
| | | | | | | | security | | | CoC | | | | | |
| | | | | | | | interest | | | | | | | | |
| | | | | | | | | NIL | | | | | | | |